

of India as was done in the case of Kolar Gold Mines; and

(b) if so, whether the Minister would place the list of such mines on the Table?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) No, Sir.

(b) Does not arise.

#### I.A.S. Cadre

**1003. Shri Thimmaiah:** Will the Minister of Home Affairs be pleased to state:

(a) the number of officers recommended for inclusion in I.A.S. cadre by the Mysore Government during the years 1959, 1960 and 1961; and

(b) how many of them were approved by the Home Ministry and how many of them belonged to Scheduled Castes?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) the number of officers recommended for inclusion in the I.A.S. cadre by the Mysore Government is as under:

Year	No. of officers recommended
1959	—
1960	—3
1961	—

(b) All the three officers recommended were appointed to the Indian Administrative Service Cadre of Mysore. None of them belonged to Scheduled Castes.

#### Grant for Development of Sanskrit and Tribal Languages

**1004. Shri H. C. Soy:** Will the Minister of Education be pleased to state:

(a) the total amount of grants given by the Central Government and the State Governments, State-wise, for Sanskrit Education and its developments during the first two Five Year Plan periods and the grants to be made during the Third Five Year Plan period;

(b) total amount of grants, if any, given by the Central Government and the State Governments, State-wise, for the development of Tribal Languages, State-wise, for the previous two Five Year Plans and the grants for the Third Five Year Plan; and

(c) the grounds on which these grants are given?

**The Minister of Education (Dr. K. L. Shrimali):** (a) to (c). The information is being collected and will be laid on the Table of the House as soon as it is collected.

#### Kanpur Harness and Saddlery Factory

**1005. Shri Ram Ratan Gupta:** Will the Minister of Defence be pleased to state:

(a) whether the Kanpur Harness and Saddlery Factory is running third shift by the workers of the first and second shifts by payment of overtime;

(b) if so, since how long this practice has been going on;

(c) at what rate overtime is paid in relation to normal wage rate;

(d) why Government could not start proper third shift which will offer more employment and result in substantial saving in the wage bill; and

(e) how many other production units in Defence Organisations are running on overtime basis regularly?

**The Minister of Defence (Shri Krishna Menon):** (a) and (b). Harness and Saddlery Factory is working two shifts with overtime as necessary on both shifts. This arrangement commenced in 1961-62.

(c) Under the Factories' Act, 1948 the rate of overtime payment to industrial workers who work beyond 48 hours a week is double the normal rate. For work beyond the normal weekly hours of 44 but up to 48

hours a week, workers are paid at normal rates.

(d) DGOF is finding it difficult to get suitable staff even for double shift working. The question of working a third shift cannot, therefore, be considered for the present.

(e) Overtime working in Ordnance Factories is not a regular feature but is only resorted to in order to cope with the situations in the Services demands as also to meet emergent demands more speedily. It is also resorted to in the case of Sections where the capacity of machines or manpower is insufficient to keep with the production of other Sections.

**"Central Paper Technological Research Institute"**

1006. { Shri Bade:  
Shri Brahmjeet:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether there is any proposal to set up a Central Research Institute of Paper Technology in the near future; and

(b) if so, the details thereof??

The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) No Sir.

(b) Does not arise.

**Minerals in Maharashtra**

1007. Shrimati Maimoona Sultan: Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that a region rich in mineral has been discovered on the borders of Nagpur and Bhandara districts in Vidarbha (Maharashtra);

(b) if so, what are the minerals found there;

(c) the extent of the resources of each of these minerals found in that area; and

(d) what action is being taken to exploit these deposits?

The Deputy Minister in the Ministry of Mines and Fuel (Shri (Hajarnavis): (a) Yes, Sir, Minerals occurrence have been recorded in that region.

(b) Presence of chromite, copper, placer gold, iron ore and antimony ore have been recorded by the Geological Survey of India.

(c) and (d). Chromite deposits are at present being exploited. Other deposits are not workable.

**Archaeological Remains of Dimapur in Nagaland**

1008. Shri Basumatari: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the Archaeological Department has included the historically important and old capital of Kachari Kingdom at Dimapur in Nagaland for preservation under the Monuments Preservation Act; and

(b) if not, the reasons therefor?

The Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Yes, Sir.

(b) Does not arise.

**Girls' Education during Third Plan**

1009. Shri Siddiah: Will the Minister of Education be pleased to state:

(a) whether any special schemes have been formulated for the advancement of girls' education in the country during the Third Five Year Plan period;

(b) if so, the details thereof; and

(c) what financial assistance is proposed to be given to each of the States and Union Territories during 1962-63?